

SECTION-II

IN THE SUPREME COURT OF INDIA  
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 914 OF 2016

State of Uttar Pradesh ... Petitioner(s)  
VERSUS  
Sushil Kumar Srivastava & Anr. ... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Court of Registrar on 24<sup>th</sup> October, 2016 when an order was passed. (Copy of Order dated is enclosed).

There are two Respondents in the instant matter.

Counsel for the Petitioner has not filed fresh address of both the Petitioners, so far.

Service of Show Cause Notice on both the Respondents is incomplete.

The matter above-mentioned is listed before the Court of Registrar with this office report.

DATED this the 14th day of December, 2016.

ASSISTANT REGISTRAR

COPY TO:

Mr. Adarsh Upadhyay, Advocate  
12, Old Lawyer's Chambers, S.C.I., N.D.

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ASSISTANT REGISTRAR